

develops manpower for different levels of economy. Besides, there is already considerable thrust in the NPE, 1986 as modified in 1992 on vocational education with the objective of enhancing individual employability. There is stress also on work experience organised as an integral part of the learning process.

Deemed University Status for REC, Calicut

3325. SHRI N. GIRI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a proposal for grant of Deemed University status to the Regional Engineering College, Calicut (Kerala) is under the consideration of Government since 1991; and

(b) if so, what are the details thereof, and the present state of consideration of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) Yes Sir.

(b) The criteria for awarding deemed to be University status and model Memorandum of Association is under consideration of the All India Council for Technical Education.

स्थानान्तरणों और तैनातियों में राजनैतिक हस्तक्षेप

3326. श्री गोविन्दराम पिरी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 26 जुलाई, 1994 के नवभारत टाइम्स (नगर संस्करण) में "तबादलों, भर्तियों, पदोन्नतियों में राजनैतिक हस्तक्षेप का आरोप" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है; और

(ख) यदि हां, तो सरकार की इस पर क्या प्रतिक्रिया है?

मानव संसाधन विकास मंत्रालय में उपमंत्री (कुमारी शैलजा): (क) जी, हां।

(ख) केन्द्रीय विद्यालय संगठन ने सूचित किया है कि आरोप सही नहीं है।

Grants given to Universities in Punjab

3327. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of all the Universities functioning in the country, State-wise;

(b) the details of the Universities which have been approved by the University Grants Commission;

(c) the details of the Universities which have not been approved by the University Grants Commission but are functioning without taking care of the law and the Government in the country;

(d) the Grants-in-Aid allocated by University Grants Commission to all the Universities particularly to the Universities of Punjab during the last three years;

(e) whether such grants have been utilized fully by all the Universities; and

(f) if not, whether the unutilised amount of Grants has been surrendered by the Universities during this period?

THE DEPUTY MINISTER FOR EDUCATION & CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) and (b) A statement is attached (Annexure). See Appendix 171, Annexure No. 56]

(c) A statement is attached (Annexure). [See Appendix 171, Annexure No. 56]

(d) According to the information furnished by UGC, the grants to the eligible Universities are allocated for a 5 year plan period and not on yearly basis. A statement showing the grants allocated to the various universities in the country for the 8th plan period (1992-97) is attached (Annexure) [See Appendix 171, Annexure No. 56]. The information regarding the actual release of grants to the Universities in Punjab during 1991-92, 1992-93 and 1993-94, is being collected and will be laid on the Table of the House.

(e) The grants allocated to the eligible Universities can be utilized by them by March, 1997.

(f) Does not arise.